

NOTICE

All the Advocates & Litigants as well as Office of the Government Pleader, Dindoshi - Mumbai those who have applied for Certified Copies (Civil Cases) for the year 2019 and January to November, 2020 they neither approached nor inquired for issuance of the Certified Copies till this date, the list of which is kept in Certified Copies section (Civil Department, 2nd Floor, Dindoshi). They are hereby requested to approach the Certified Copy Section within 15 days (i.e. upto 03.04.2021) of issuance of this Notice, failing which their application for Certified Copies will be filed, without giving any intimation to them.

Please take note of the same.

Dated 12th Day of March, 2021.

- 1) Notice Board
- 2) Bar Associ. ————— *15/3/21*
- 3) Sheriff
- 4) Computer section - To upload on website (Notification)

12/3/2021
Addl. Registrar,
City Civil and Sessions Court,
Civil
Dindoshi

h *H*

SR NO	Month	Date	CR No	Ref No	Suit No	Applicant	Amt	Details	U/O
1	Feb	02/05/19	7	429/19	2379/09	P D Gandhi	20	Decree	O
2	August	27/08/19	7	2098/19	396/09	D V Shah	20	decree	O
3	Sept	27/09/19	6	2320/19	962/08	Aruna Savla	200	plaint anne	O
4	October	10/04/19	8	2381/19	1806/10	R R Sharma	20	roz/ord	O
5	July	07/08/19	14	3727/19	247/12	M P Mishra	20	ord	U
6	Sept	16/09/19	4	4891/19	2682/12	Indu Jain	100	Plaint @ Exh	U
7	Nov	11/02/20	1	723/2020	SC 10/20	V M Shah	20	Eroz/Ord	O
8	January	01/10/20	1	148/2020	5543/06	Ajit K Sali	30	Decree	U
9	February	21/02/20	7	899/2020	2157/10	Dipti Naik	20	Decree	U
10	Nov	11/02/20	16	1840/2020	1164/20	Pankaj Bofna	20	roz	U
11	Nov	11/03/20	4	1846/2020	375/20	Ratneshwar jha	20	roz	U
12	Nov	11/06/20	6	1876/2020	St 3756/2	Smita Basudkar	20	Ord	U
13	Nov	11/06/20	16	1879/2020	880/20	R A Mishra	20	Exh5/Ord	U
14	Nov	11/06/20	4	1901/2020	375/20	J N Jayale	20	Ord	U
15	Nov	11/09/20	7	1925/2020	212/19	A K Singh	50	R/O	U
16	Nov	11/09/20	16	1931/2020	1112/20	Vaishnavi Mudras	30	Decree	U
17	Nov	11/10/20	1	1943/2020	St 3476/2	Hansraj Phagotra	100	R & P	U
18	Nov	11/10/20	14	1947/2020	818/20	Sunil Yadav	30	ord	U
19	Nov	11/12/20	4	1964/2020	1553/15	Sharad Madha	100	as per appli	U
20	Nov	24/11/20	16	1996/2020	1112/20	Sachin Mhatre	30	Decree	U
21	Nov	27/11/20	6	2038/2020	1098/20	Anurag Singh	20	Ord	U
22	Nov	27/11/20	6	2039/2020	1099/20	Anurag Singh	20	Ord	U
23	Nov	27/11/20	6	2040/2020	1100/20	Anurag Singh	20	Ord	U
24	Nov	27/11/20	6	2041/2020	1101/20	Anurag Singh	20	Ord	U
25	Nov	27/11/20	6	2042/2020	1102/20	Anurag Singh	20	Ord	U
26	Nov	27/11/20	6	2043/2020	1103/20	Anurag Singh	20	Ord	U
27	Nov	27/11/20	6	2044/2020	1104/20	Anurag Singh	20	Ord	U
28	Nov	27/11/20	6	2045/2020	1105/20	Anurag Singh	20	Ord	U
29	Nov	27/11/20	6	2046/2020	1106/20	Anurag Singh	20	Ord	U
30	Nov	27/11/20	6	2047/2020	1107/20	Anurag Singh	20	Ord	U
31	Nov	27/11/20	6	2048/2020	1108/20	Anurag Singh	20	Ord	U
32	Nov	27/11/20	6	2049/2020	1109/20	Anurag Singh	20	Ord	U